

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 49(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: Sh. Davinder P Kalri Shareholder
V/s.

M/s. Panthera Developers Pvt. Ltd. & ors.

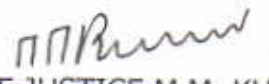
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda Sr. Adv.		} Respondents.	Rob
2.	Gautosh Giri Adv.			
3.	Tarun Mehta Adv			
4.	Vivek Singh Adv		} M/s. Panthera Developers Pvt. Ltd. & ors.	Deepika Lodhi

Order

The matter has been transferred from Court No. II and fixed for proper orders.

List on 29.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

22nd August, 2016
(P.K. Sud)